

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

High Court of Andhra Pradesh – Grant of paid Holiday on the day of poll i.e., on 30.11.2023 to the employees of High Court of Andhra Pradesh who are having voting right in Telangana State and who applies for leave with documentary proof of EPIC card – Notified.

ROC.No. 745/SO/2023

Dated:29.11.2023

NOTIFICATION No.44/SO/2023

The High Court of Andhra Pradesh hereby notifies that as per the provision contained in Section 135 B (1) of the Representation of People Act, 1951, in case an employee of High Court of Andhra Pradesh or working in the office under the administrative control of the High Court, viz., the Andhra Pradesh Judicial Academy, the Andhra Pradesh State Legal Services Authority, the High Court Legal Services Committee, and the High Court Mediation and Arbitration Centre, is having voting right in Telangana State and applies for leave with documentary proof of EPIC card, he/she is entitled for grant of paid Holiday on the day of poll in the State of Telangana i.e., on 30.11.2023.

y. lakshmana Rao
29/11/2023
REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Andhra Pradesh Judicial Academy, Mangalagiri.
- 9) The Director, A.P. High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, A.P. High Court Legal Service Committee, High Court Building, Amaravati.
- 12) SPARE.